

Government on various assurance, pro mises and undertakings given by the Ministers during the various sessions of Lok Sabha:

Fourth Lok Sabha

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| (1) Statement No. XXXII | Seventh Session, 1969. |
| (2) Statement No. XXX | Ninth Session, 1969. |
| (3) Statement No. XX | Eleventh Session, 1970. |

Fifth Lok Sabha

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| (4) Statement No. XXIV | Second Session, 1971. |
| (5) Statement No. XV | Fourth Session, 1972. |
| (6) Statement No. IX | Fifth Session, 1972 |
| (7) Statement No. VII | Sixth Session, 1972. |
| (8) Statement No. VII | Seventh Session, 1973. |
| (9) Statement No. II | Eighth Session, 1973. |

[Placed in Library. See No. LT-5622/73]

12.07 hrs.

COMMITTEE ON PETITIONS
MINUTES

MR. SPEAKER: Now, item No. 12 Shri A P Sharma. He is absent. Then, Shri Ishaque Sambhali He is also absent.

SHRI K. S. CHAVDA (Patna). I am also a Member of that committee. So, I can lay it on the Table of the House.

MR. SPEAKER: Let him first express his regret that the other two Members are absent and then say that on behalf of those absent Members, he is laying it on the Table of the House.

AN HON. MEMBER: Shri Ishaque Sambhali has just come to the House.

SHRI ISHAQUE SAMBHALI (Amroha): I apologise for my absence

I beg to lay on the Table the Minutes of the Twenty-second to Thirtieth Sittings of the Committee on Petitions.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha —

(i) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd September, 1973, agreed without any amendment to the Reserve Bank of India (Amendment) Bill, 1973 which was passed by the Lok Sabha at its sitting held on the 27th August, 1973."

(ii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd September, 1973, agreed without any amendment to the Foreign Exchange Regulation Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 27th August, 1973."

(iii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok

[Secretary]

Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1973, agreed without any amendment to the Indian Railways (Amendment) Bill, 1973, which was passed by the Lok Sabha at its sitting held on 29th August, 1973."

(iv) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Orissa Appropriation (No. 3) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 28th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(v) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (No. 2) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 29th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st August, 1973:—

- (1) The Appropriation (Railways) No. 3 Bill, 1973.
- (2) The Payment of Bonus (Amendment) Bill, 1973.

12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTIETH REPORT AND MINUTES

SHRIMATI SUBHADRA JOSHI (Chandni Chowk): I present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) Fortieth Report on 'Role and Achievements of Public Undertakings'.
- (2) Minutes of the sittings of the Committee relating to the above report.

COMMITTEE ON GOVERNMENT ASSURANCES

SIXTH REPORT

SHRI C. K. JAFFER SHARIEF (Kanakapura): I present the Sixth Report of the Committee on Government Assurances.

COMMITTEE ON PETITIONS

THIRTEENTH REPORT

SHRI ISHAQUE SAMBHALI (Amroha): I present the Thirteenth Report of the Committee on Petitions.

SHRI SAMAR GUHA (Contai): I had given notice of an adjournment motion on the shortage of supply of foodgrains to ration shops all over the country. Let me read it out.

MR. SPEAKER: No, no.

SHRI SAMAR GUHA: This is the last day of the session. There is a serious food crisis all over the country...

MR. SPEAKER: I have not allowed the adjournment motion, nor have I allowed the reading of it here.